2799 - 7 civles 37.67.6 25/02/21 - 103/3/2- 37.67.6

Declaration of Assets and Liabilities

Year 2021

I, Satyendra Kumar Singh son of Sri Dewak Prasad Singh, aged 53 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Senio Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	self	Spouse Name(s): Sudha Kumari	Elder Son Ravi Ranjan Kumar (Employed)	Dependant-1 Name: Shashi Shekhar	Dependant-2 Etc.Name
(i)	Cash	3000/-	2,000/-			
(2)	Deposits in Banks, Financial Institutions And non- banking Financial Companies	3.74,467/- (Saving Account) 5.00.000/- (Term Deposit)	1,01,129/- (Saving Account) 5,00,000/- (Term Deposit) RD-5,000/-P.M.		8.506/- (Saving Account)	
(iii)	Bonds, Debentures and Shares in companies	25,000/- (Sahara India)			NIL	:
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 42936/-Yearly (Without GST) Kotak Life 20097/-Yearly (Without GST)	LIC Premium: 41919/-Yearly (Without GST)		LIC Premium 3568/-Yearly	
(v)	Motor Vehicles (details of make etc.)	M.Cycle-one BR-1AB-9809 Car-110Magna BR-01BL1025	-NIL-		M.Cycle-one BROTE W8098	
(vi)	Jwellery (give details weight and value)	-NIL-	Gold- 70 gm Silver- 100 gm Value-4.00.000/- (Aprox)		NIL	

(vii)	Other assets, such as values of	-NIL-	-NIL-	-	NIL	
	claims/interests					

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Desciption	Self	Spouse Name Sudha Kumari (Employed)	Elder Son Ravi Ranjan Kumar Employed	Dependant-1 Name Shashi Shekhar	Dependant-2 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	1-Vill- Fatehpur, PO-Raghopur DistVaishali Khat No- 37,38& 458 रकवा- 1.43 एकड़ (पेतृक सम्पति से प्राप्त) Khata No 73 Plot No 831/2806 रकवा- 34.5 डी० भेल्यू-60 लाख (लगभग) 2.ग्राम-चनरझुला, जिला-राजविराज(नेपाल) रकवा-0.5 एकड़ (पेतृक सम्पति) 3- Vill-Simri, PS-Sakra Dist-Muzaffarpur खाता नं०- 49 रकवा 174.92 डी० (पेतृक सम्पति से प्राप्त)	Vill-Simri,PS-Sakra Dist-Muzaffarpur खाता नं0-21 खंसम् 1105 रक्त्या- ७ डी० भंत्यु- २ लाख		NIL	
(ii)	(i) Non-Agricultural Landlocation(s)Survey number(s)Extent (Total measurement)Current market value	।-ग्राम-हिट्या, जिला-रांची(झारखंड) ग्याता नंत-9। प्लीट-1086 रकवा- 6 डीठ र्मल्यु- 26 लाख (लगभग)	ा-ग्राम-दित्यापुर खँराटाली प्रखंड-सम्प्रतचक, पटना खाता नं0-4 प्लोट ४०७ रक्तवा- १६६६ वर्गफीट 2-ग्राम-नत्थपुर पैटानी प्रखंड-फुलवारी,पटना खाता नं0-129,प्लीट-328 रकवा- 1701.25 वर्गफीट भंल्यु- 50 लाख		NIL	

(ini	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	ग्राम- धर्नात,दानापुर जिला-पटमा स्थित खाता नं0-311,प्लीट-75 रकवा- 1640 वर्गफीट में निर्मित पूर्णत: आधासीय मकान G+3 (डंब् करोड़ लगभग)	-NIL-	-NIL-	
(iv	Houses/Apartments, etc location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues : [Note : Please give separate details for each item) (2)

Sr. No	Description	Name & address of Bank Financial Institutions (s) /	Amount outstanding as on
		Department (s)	
(a)	(i) Loans from Banks	-NIL-	
	(ii)Loans from financial institutions	-NIL-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments	-NIL-	

dealing with supply of water.		
(c) dues to departments dealing with supply of electricity	-NIL-	

	<u> </u>		
	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
	(f) Other dues, in any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y 2021-20 Total Tax Credit- 3.07,810/- PAN No- AKGPS 5160F	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]		
	case of property business		
	(iv) Property Tax	2069/-Paid (F.Y. 2020-21)	

C. Personal De	etails
GPF/CPF/PRA	N No. :-
	PTS/BLA-15
Gender	:- (M/F) M
Date of Birth	:- (DD/MM/YYYY) 1 5 8 1 9 6 7
Class/Group	:- (A/B/C)
	A
Cadre	: -
	Bihar Vidhan Sabha Sachiwalaya Service
Home District	(Full name e.g. B.A.SBihar Administrative Service. B.S.S Bihar Secretariat Service etc.
rionic District	Patna
I hereby de	clare that the above details are true to the best of my knowledge and belief.
	Signature Skamin
Place: Jame	Name of Employee - Satyendra Kumar Singh
~ ~~~~ · · · · · · · · · · · · · · · ·	Designation - Senior Reporter
Date:	